

National Company Law Tribunal

Allahabad Bench

CA No. 5 In
CP No. 81/ALD/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: Tej Kumar Press Pvt Ltd.

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act, 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Zeyaul Haque Adv.		Respondents	
2.				

1) Ajay Bhanot Sr Adv
2) Rajesh Inamdar Adv
3) Abhishek Shrivastava Adv

} Petitioner/
Applicant

CA No.5 in CP No.81/ALD/2014

Parties are represented their respective counsels. Sri Zeyaul Haque filed reply to the impleadment application. A copy thereof is served to the opposite counsel.

Sri Ajay Bhanot, senior Advocate seeks time to file rejoinder on ~~impleadment~~ application. The time is granted.

The matter be listed on 7th September, 2017.

Date: 10.08.2017

Shri H.P. Chaturvedi (Member (Judicial))